

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RDH TECHNOLOGIES PVT LTD Date of Commencement of Liquidation: 09-11-2021; List of Stakeholders as on Date: 06-01-2022; Name of IP: Umesh Poddar; Process Number: 1; Last 5 digit of registration number: 12962

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	4326425						NA
2	Liquidation costs incurred till date	5	17708						NA
3	Secured financial creditors	1	540434418.63	0	0	0.00	0.00	540434418.63	Annexure 3
4	Unsecured financial creditors	10	526491188.87	0		0.00	66771817.89	459719370.78	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	174907	0	0	0	0	174907	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		18	1071444647.5	0	0	0	66771817.89	919645695.51	